

14.07 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2000 [Amendment of article 17(1)].

SHRI KOLUR BASAVANAGOUD (BELLARY): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI KOLUR BASAVANAGOUD : Sir, I introduce the Bill.

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...(Interruptions)

MR. CHAIRMAN: You should follow the procedure. Under what rule should I allow you?

...(Interruptions)